

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

E-AUCTION SALE NOTICE

OFFICIAL LIQUIDATOR REPORT NO. 9 OF 2022

IN THE MATTER OF M/S. ARGUS CLOTH COMPANY LIMITED (IN LIQUIDATION)

Pursuant to the orders dated 10.02.2022 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 9 of 2022 , The Offers are invited for e-auction in respect of sale of assets of the above named company in liquidation, as per details given below :-

Lot No.	Description	Upset Price (In Rs.)	EMD (In Rs.)
1	The office premises situated at 607, Built -up area 450 Sq. Ft. i.e. (41.80 Sq. Mtrs.), 6 th floor, Vanijya Bhavan Tower, Opp. Diwan Ballubhai High School, Kankaria Road, Ahmedabad-380002 alongwith all Misc. items(, Furniture, Fixtures lying in the said office except records).	22.00 Lacs	2.20 Lacs

Note :-

- 1) The sale of asset of the Company are on "AS IS WHERE IS AND WHATEVER THERE IS BASIS".
- 2) No nomination shall be allowed.
- 3) The purchaser will be liable to pay all local duties, taxes, charges, premium etc.
- 4) The offerors have liberty to verify details of area of land, nature/type of land, title documents and all other relevant details from the record of concerned authorities and may also take actual measurement at their cost before submitting the offer.
- 5) The offerors are requested to submit their offers in accordance with the Terms and Conditions as mentioned in the tender forms.
- 6) Tender Forms and Terms and Conditions can be obtained in the office of Official Liquidator, Ahmedabad during the office hours on payment of Rs. 1,000/- in cash (non-refundable and non adjustable) from 24.02.2022 to 10.03.2022 upto 1:30 P.M for participation in E-auction.
- 7) The interest Free Earnest Money (EMD) be deposited by way of NEFT/RTGS in the account of "EMD Account of Official Liquidator", Current Account No. 0960002105018295, Punjab National Bank, Ashram Road Branch,

- Ahmedabad, RTGS/NEFT/IFS Code : PUNB0096000. The last date for submission of online offer alongwith EMD is 10.03.2022 upto 4:30 PM.
- 8) The e-auction will be conducted through website <https://olauction.enivida.com> on 22.03.2022 at 3:30 PM onwards with auto time extension of 10 minutes each time if the bid is made in the last minutes before close of e-auction till sale is concluded. Mr. Amrendra Kumar (M : 9355030628), Mr. Navneet Mishra (M : 9560364871), Mr. Anand Kumar (M : 9355030602) may help you for registration and e-auction proceeding.
 - 9) This sale is subject to confirmation by the Hon'ble High Court of Gujarat. The Official Liquidator with the sanction of Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.
 - 10) This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation
 - 11) The Inspection of the above assets of the Company will be held on 04.03.2022 between 11:30 AM to 4:30 PM for prospective/intending buyer at aforesaid premises. The Prospective/intending buyers are requested to follow the advisory issued by the Gujarat Government in respect of spread of Covid-19 in the interest of their own wellbeing and in public interest.

Phone No.: (079) 2658 1912

Email :- olahmedabad@gmail.com and ol-ahmedabad-mca@nic.in



KAMLESH RATHOD (ICLS)
DEPUTY OFFICIAL LIQUIDATOR FOR &
ON BEHALF OF SALE COMMITTEE OF
M/S. ARGUS CLOTH COMPANY
LIMITED (IN LIQUIDATION) 3rd FLOOR,
CORPORATE BHAWAN, B/H. ZYDUS
HOSPITAL, THALTEJ, AHMEDABAD
380059.